

BUSINESS ADVISORY COMMITTEE
(Fifteenth Lok Sabha)

TENTH REPORT

(Presented on 16.12.2009)

The Business Advisory Committee held a sitting on Tuesday, the 15th December, 2009.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1)	The Salaries and Allowances of Ministers (Amendment) Bill, 2009. <i>(Consideration and passing)</i>	<input type="checkbox"/>	1 hour
(2)	The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2009. <i>(Consideration and passing)</i>	<input type="checkbox"/>	1 hour
(3)	The Trade Marks (Amendment) Bill, 2009. <i>(Consideration and passing)</i>	<input type="checkbox"/>	2 hours
(4)	The Civil Defence (Amendment) Bill, 2009. <i>(Consideration and passing)</i>	<input type="checkbox"/>	1 hour
(5)	The Commercial Division of High Courts Bill, 2009. <i>(Consideration and passing)</i>	<input type="checkbox"/>	1 hour

3. The Committee also recommend that the House may sit during lunch hour on Wednesday, the 16th December, Thursday, the 17th December and Friday, the 18th December, 2009.

4. The Committee further recommend that Private Members' Business fixed for Friday, the 18th December, 2009 may be dispensed with.

NEW DELHI;
15th December, 2009
Agrahayana 24, 1931 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.